


National Company Law Tribunal

Allahabad Bench

CP NO. 78/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE COMPANY: SKR Finance and Capital Pvt Ltd
SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies act of 2013

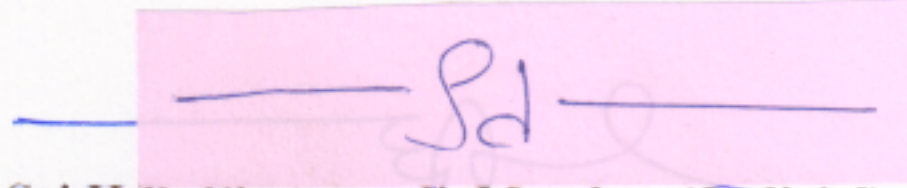
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kalia	Adv	Petitioner	
2.				

CP NO.78/ALD/2017

Sh. Saurabh Kalia, Advocate for the petitioner company. He moves CA No.149/2017 seeks for amendment in the proposed second motion petition in CP No.78/ALD/2017, stating such that one of the transferor applicant company no.9 M/s Pitambara Securities Pvt. Ltd. (amalgamating company) has decided to opt out from the proposed scheme of the arrangement.

In view of this, it is directed that a copy of the CA No.149/2017 be served to the Central Government through office of the RD (NR), New Delhi as well as to O.L. Allahabad and a spare copy may also be provided to Ld. Central Government Standing Counsel Mr. Krishna Dev for filing their comments/objection, if any.

The matter be listed on 28th August, 2017.


Sri H.P. Chaturvedi, Member (Judicial)

Dated:08.08.2017

Typed by:
Kavya Prakash